



\$~8 (Regular matter)

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6237/1998

DLF UNIVERSAL LTD & ANR.

..... Petitioners

Through: Mr. Varun Kumar, Mr. Rowan

Sharma, Mr. Dheeraj P. Deo and Mr. Raghuveer Kapur,

Adv.

versus

DDA & ORS.

..... Respondents

Through:

**CORAM:** 

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER

% <u>15.01.2019</u>

Mr. Varun Kumar, learned counsel appearing for the petitioner, submits that he is led by Mr. Rajiv Nayar, learned Senior counsel, and seeks a date.

Let the matter remain on Board not to be taken up till 21st January, 2019.

C.HARI SHANKAR, J

**JANUARY 15, 2019** 

dsn